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17/10/23

Armed Forces Tribunal
Regional Bench
3 RAK Marg
Lucknow-226 002

08(09)/AFT/Lko-Cir/Estt/2023 /1536

10th, October, 2023

The Under Secretary, Govt of India, Ministry of Defence
Dept of Defence D (AFT Cell), New Delhi

The JAG Branch (Army HQ)
New Delhi

The JAG Branch (Naval HQ)
New Delhi

The JAG Branch (Air HQ)
New delhi

The Registrar General
High Court of Judicature at Allahabad (UP)

✓ The Registrar General
High Court of Uttarakhand at Nainital (UK)

✓ Director Public Relations,
Govt of Uttar Pradesh, Lucknow (UP)

Central Administrative Tribunal
Principal Bench, 61/35, Copernicus Marg, New delhi

Headquarters, Central Command
'A' Branch, Lucknow-226 002 (UP)

HQ, MUPSA 'A' Branch
Lucknow-226 002 (UP)

Registrar, AFT (RB)
Mumbai, Chandigarh, Chennai, Kolkata,
Guwahati, Jabalpur, Jammu, Jaipur, Kochi

EXTENTION OF DATE OF VACANCY CIRCULAR

Sir,

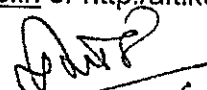
1. Please refer to this Tribunal letter No. 08(09)/AFT/Lko-Cir/Estt/2023 09th July, 2023 and dated 04 August, 2023.
2. This is to inform that last date of receiving of application has been extended from 10.10.2023 to **31.10.2023**.
3. The aim of writing of this letter is for giving wide publicity.
4. Detailed information is available on web site <http://aftdelhi.nic.in> or <http://aftlko.up.nic.in>.

Thanking you,

Admin-A

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R-9
16/10/23


(Dr. Dushyant Dutt)
R.H.J.S.
Registrar & Head of Office